

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**IA NO. 441 OF 2017 IN
DFR NO. 1534 OF 2017**

Dated: 18th July, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

**Damodar Valley Power Consumers' Association ... Appellant(s)
Vs.
Central Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Rajiv Yadav

Counsel for the Respondent(s) : Mr. Aabhas Parimal
Mr. Himanshu Shekhar
Mr. Jamnesh Kumar for R-4

ORDER

(IA NO. 441 OF 2017 – Condonation of Delay in filing)

Issue notice to the Respondents returnable on 22.08.2017. Dasti, in addition, is permitted.

List the matter on **22.08.2017.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**